

INERTIA STEEL LIMITED

("INERTIA"/ "ISL" / "TARGET COMPANY"/ "TC")

(Corporate Identification No. L51900MH1984PLC033082)

Registered Office: Shop No 155 Second Floor, Raghuleela Mall, Borsa Pada Road, Poiser Borivali West, Kandivali West, Mumbai, Maharashtra, India, 400067;**Phone No.:** +91- 7030595007; **Email id:** contact@inertiasteel.com;**Website:** www.inertiasteel.com

Open offer for acquisition of 31,14,488 Equity Shares of Rs. 10/- each representing 26.00 % of the existing equity and voting share capital of the Target Company by Mr. Karbhari Pandurang Dhattrak (Acquirer-1), Mrs. Jayashree Karbhari Dhattrak (Acquirer-2) and Mr. Chetan Karbhari Dhattrak (Acquirer-3) (Acquirer-1, Acquirer-2 and Acquirer-3 hereinafter collectively referred to as the "Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulation, 2011**").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 10th June, 2024.

Sr No.	Particulars	Proposed in the Offer Document		Actual	
1.1.	Offer Price	Rs. 18 per Equity Share		Rs.18 per Equity Share	
1.2.	Aggregate number of Shares tendered	31,14,488		Nil	
1.3.	Aggregate number of Shares accepted	31,14,488		Nil	
1.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 5,60,60,784		Nil	
1.5.	Shareholding of the Acquirers before Preferential Issue and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
1.6.	Shares Acquired by way of Preferential Allotment ▶ Number ▶ % Fully Diluted Equity Share Capital	85,00,000 (70.96%)		85,00,000 (70.96%)	
1.7.	Shares Acquired by way of Open offer ▶ Number ▶ % Fully Diluted Equity Share Capital	31,14,488 (26.00%)		Nil (0.00%)	
1.8.	Shares Acquired after detailed Public Statement ▶ Number of Shares acquired ▶ Price of the shares acquired ▶ % of the shares acquired	Not Applicable		Not Applicable	
1.9.	Post offer Shareholding of Acquirers ▶ Number ▶ % Fully Diluted Equity Share Capital	1,16,14,488 (96.96%)		85,00,000 (70.96%)	
1.10.	Pre and Post Offer Shareholding of Public Shareholders ▶ Number ▶ % Fully Diluted Equity Share Capital	Pre-Offer 2,32,803 (93.57%)*	Post Offer 3,64,312 (3.04%)	Pre-Offer 2,32,803 (93.57%)*	Post offer 34,78,800 (29.04%)

*Computed as a %age of pre preferential equity and voting share capital of ISL.

- The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 02.08.2024.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East), Mumbai-400059.

Tel No. +91 22 4120 4837, **Email id:** navigant@navigantcorp.com**Website:** www.navigantcorp.com,**SEBI Registration No:** INM000012243**Contact person:** Mr. Sarthak Vijlani**Place:** Mumbai**Date:** September 04, 2024